

DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART-II

(General information relating to Legislative & other matters)
Thursday 20th August, 2009 / Sravana 29, 1931 (Saka)

No. 45

**Subject: Schedule for bye-election to fill the casual vacancies in the
Legislative Assembly of Bihar & NCT of Delhi.**

A copy of the letter No. CEO/EL.G/102 (50)/2009/42867-43090 dated the 19.8.2009 endorsed with letter No. ECI/PN/45/2009 dated 18-8-2009 on the above cited subject received from the Office of the Chief Electoral Officer, Delhi are being sent herewith for the information of the Hon'ble Members of Delhi Legislative Assembly.

**SIDDHARATH RAO
SECRETARY**

दिल्ली विधान सभा सचिवालय समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
बृहस्पतिवार, 20 अगस्त, 2009 / श्रावण 29, 1931 (शक)

संख्या-45

विषय: राष्ट्रीय राजधानी क्षेत्र दिल्ली एवं बिहार विधान सभा
में आकस्मिक रिक्ति को भरने के लिये उप चुनाव ।

उपरोक्त विषय के संबंध में मुख्य निर्वाचन अधिकारी कार्यालय, दिल्ली से प्राप्त पत्र संख्या सी ई ओ/ई एल.जी/102(50) 2009/42867-43090 दिनांक 19.8.2009 तथा पत्र संख्या ई सी आइ /पी. एन./45/ 2009- दिनांक 18.08.2009, की प्रतियां दिल्ली विधान सभा के माननीय सदस्यों के सूचनार्थ अग्रसारित की जा रही है।

**सिद्धार्थ राव
सचिव**



राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI**

पुराना सेंट स्टीफन कालेज भवन,
कश्मीरी गेट, दिल्ली - 110 006

दूरभाष नं०: 23977130, 23981513, 23970498, 23933054

Old St. Stephen's College Building,
Kashmere Gate, Delhi - 110 006.
Fax. Nos. 23969611, 23963604

No.CEO/EL.G/102(50)/2009/ 42867-43090 Dated:- 19 AUG 2009

To

1. Pr. Secretary to Lt. Governor, Delhi
2. O.S.D. to Chief Secretary, Delhi
3. Commissioner of Police, Police Head Quarter, ITO, New Delhi.
4. Commissioner, Municipal Corporation Of Delhi, Town Hall, Delhi.
5. All Pr. Secretaries/Secretaries/HODs of Govt. of NCT of Delhi.
6. The Divisional Commissioner, Govt. of NCT of Delhi.
7. General Manager, Delhi Metro Rail Corporation, Delhi.
8. Heads of all Autonomous Bodies/Local Bodies, Govt. of NCT of Delhi.
9. Secretary to all Ministers of Govt. of NCT of Delhi.
10. Secretary, Delhi Legislative Assembly, Delhi.
11. Municipal Secretary, Municipal Corporation of Delhi, Town Hall, Delhi.
12. Chairman, NDMC, Palika Kendra, New Delhi
13. CEO, Delhi Cantonment Board, Delhi Cantt.
14. District Election Officer, District South, Delhi.
15. Returning Officer of 54-Okhla Assembly Constituency of NCT of Delhi.

Bulletin
B/S
20-8-09

Sub:- Schedule for bye-elections to fill the casual vacancies in the Legislative Assembly of Bihar & NCT of Delhi

Sir/Madam,

I am directed to forward herewith a copy of the Press Note No. ECI/PN/45/2009 dated 18th August 2009 received from the Secretary, Election Commission of India containing **Press Note regarding the date of counting in respect of Bye-Election to 33-Dwarka and 54-Okhla Assembly Constituencie in NCT of Delhi** wherein Commission has announced that the date of counting in these two constituencies shall be 17.09.2009 afternoon.

Encl: As above.

Yours faithfully,

J.K. Sharma

(J.K.SHARMA)

DY. CHIEF ELECTORAL OFFICER

No.CEO/EL.G/102(50)/2009/ 42867-43090 Dated:- 19 AUG 2009

Copy for information to: -

1. All Branch Incharges at HQs.
2. P.A. to CEO/Addl.CEO /Jt. CEO (IT)/Jt.CEO (Trg.).
3. All the seven National Recognized Political Parties.

J.K. Sharma

(J.K.SHARMA)

DY. CHIEF ELECTORAL OFFICER

SIA/362
20/8/09

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. EC/PN/45/2009

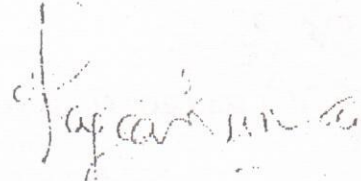
Dated: 18th August, 2009

PRESS NOTE

Subject : Schedule for bye-elections to fill up the casual vacancies in the Legislative Assemblies of Bihar & NCT of Delhi

The Commission had vide Press Note No. EC/PN/43/2009 dated 17th August, 2009, announced programme for holding bye-elections to fill up 11 vacancies in Bihar Legislative Assembly namely, 02-Bagaha (SC), 09-Nautan, 105-Begusarai, 113-Tribenigarj, 119-Simri-Bakhtiarpur, 130-Araria, 155-Dhuraiya (SC), 167-Munger, 193-Phulwari (SC), 228-Ghosi, 235-Bodh Gaya (SC) and 1 vacancy in NCT of Delhi Legislative Assembly namely 54-Okhla. Earlier, the Commission had announced holding of certain bye-elections vide Press Note No. EC/PN/42/2009 dated 12th August 2009, which included 7 Assembly Constituencies in Bihar and 1 Assembly Constituency in NCT of Delhi.

The Commission has now decided that in respect of 18 bye-elections to Bihar Legislative Assembly and the 2 bye-elections to the Legislative Assembly of NCT of Delhi announced by the Commission vide Press Notes dated 12th August and 17th August 2009, the date of counting shall be 17-09-2009 afternoon.


(R.K. Srivastava)
SECRETARY

18-
ah